## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01904/2018

DATED THIS THE 15<sup>TH</sup> DAY OF APRIL, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

N. Vivekanandhan
S/o S Nainee
Aged about 56 years
Working as Private Secretary to Dean
ESIC Medical College, Rajajinagar,
Bangalore – 560 010
Residing at
ESIC Officers Quarters
LF 27/3, Nandini Layout
Bangalore – 560 096
(By Advocate M/s. Subbarao & Co.)

..... Applicant

Vs.

 Employees State Insurance Corporation Panchadeep Bhawan,
 C.I.G. Marg,
 New Delhi – 110 002
 Represented by its Director General 2. Insurance Commissioner, (Personnel and Administration) Employees State Insurance Corporation Panchadeep Bhawan, C.I.G. Marg, New Delhi – 110 002

3. The Joint Director,
Establishment-I
Employees State Insurance Corporation
Panchadeep Bhawan,
C.I.G. Marg,
New Delhi – 110 002
4. The Deputy Director,
Establishment-I
Employees State Insurance Corporation
Panchadeep Bhawan,
C.I.G. Marg,
New Delhi – 110 002

5. Mr. T.D. Sathyavathi, Principal Private Secretary, ESIC Medical College and PGIMSR, Rajajinagar, Bangalore – 560 010

....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Applicant claims that his daughter is 100% disabled and therefore coming under the umbrella of the DoPT circular issued in this regard by the Government of India. As caregiver, certain benefit has to be granted to the caregiver in the matters of transfer. The respondents submits that there were two promotees and only one vacant promotional post, therefore, one lady who will retire on 31st May, 2019 was posted there and applicant was moved

3

OA.No.170/01904/2018/CAT/BANGALORE

out but practically now if the applicant can be accommodated for one more

month, applicant can be retained here itself unless there is some other

person who is having more qualification to come to Bangalore. With this

reservation and liberty, we will now permit the applicant to continue in

Bangalore in the original post at Bangalore itself following the Government

of India directions but then we will grant liberty also to the respondents to

look into the matter afresh if it appears that there are other persons who are

more qualified than the applicant to come to Bangalore.

2. Applicant will be accommodated till 31st of May and then

accommodated in the vacant position unless there are more qualified

persons available. Applicant can have the promotional post on 1st June,

2019.

3. The OA is disposed off as above. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

## Annexures referred to by the applicant in OA No. 170/01904/2018

Annexure A1 Copy of the disability certificate of the applicant's daughter

Annexure A2 Copy of the DoPT Office Memorandum dated 08.10.2018

Annexure A3 Copy of the Office Order dated 22.05.2017

Annexure A4 Copy of the representation dated 24.05.2017 submitted by the applicant

Annexure A5 Copy of the letter of the Dean dated 24.05.2017

Annexure A6 Copy of the letter of the Medical Superintendent dated 25.05.2017

Annexure A7 Copy of the Office Order dated 02.02.2018

Annexure A8 Copy of the representation of the applicant dated 05.04.2018

Annexure A9 Copy of the letter of the Dean dated 05.04.2018

Annexure A10 Copy of the Office Order dated 14.06.2018

Annexure A11 Copy of the duty reporting letter of the applicant dated 14.06.2018

Annexure A12 Copy of the Office Order dated 27.12.2018

Annexure A13 Copy of the seniority list of offices in the grade of Private Secretary as on 01.04.2013

Annexure A14 Copy of the Office Order dated 05.10.2017

## **Annexures with reply statement**

Annexure R1 Copy of the ESIC circular dated 02.12.2014
Annexure R2 Copy of the ESIC memorandum dated 08.12.2015

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